

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 397/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: M/s. Nexus Mercantile Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---------------------|--|--|
| 1. | MR. SIMIL PURDHIT | ADVOCATES, i/b Cyril Amarchand Mangaldas, Advocates for the Petitioner Company |  |
| 2. | MR. TAPAN DESHPANDE | | |
| 3. | MS. PRIYA PATWA | |  |

ORDER

CSP 396/230-232/NCLT/MB/MAH/2017
CSP 397/230-232/NCLT/MB/MAH/2017
CSP 398/230-232/NCLT/MB/MAH/2017
CSP 406/230-232/NCLT/MB/MAH/2017
CSP 408/230-232/NCLT/MB/MAH/2017

Company Petitioners are allowed, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)